

HCC No. 09/2023

HIGH COURT OF KARNATAKA

BENGALURU – 1.

DATED: 24<sup>th</sup> DECEMBER 2024

**NOTIFICATION**

**Sub:** Submission of sealed quotations for supply of 30 nos. of TP-Link Mesh Wi-Fi full Gigabit Routers to the High Court of Karnataka, Bengaluru–reg.

\* \* \*

It is hereby notified that, this office desires to procure 30 nos. of TP-Link Mesh Wi-Fi full Gigabit Routers to the High Court of Karnataka, Bengaluru from the authorised distributors / dealers located in Bengaluru only.

Therefore, all the dealers located in Bengaluru, may submit their sealed quotation mentioning their lowest rate (incl. of tax) for the said material for High Court of Karnataka, Bengaluru. Further, quotations shall reach the office of the **Registrar General, High Court of Karnataka, Bengaluru** with superscription on the cover as **“QUOTATION FOR TP-LINK MESH Wi-Fi FULL GIGABIT ROUTERS TO HIGH COURT OF KARNATAKA, BENGALURU”** on or before **31.12.2024**.

Sd/-

**(N.G DINESH)**  
**REGISTRAR (COMPUTERS)**

